

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.1502/(MAH)/2017

CORAM:




Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2018

NAME OF THE PARTIES: European Gateways SARL
V/s.
Bonton Holidays Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Vikhit Dhoke	Advocate for Corporate Debtor	
2.	Amisha Singh	Advocate for Corporate Debtor	
3.	Rehul Soman & Shrutika Manias. i/b. Solomon	Advocates for the Petitioner/ ORDER	

CP 1502/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives from both the sides are present.
2. Heard the arguments of both the sides. The cross TCP No. 516 from Court Room No. 1 is to be placed for perusal before this Bench. The registry is directed accordingly.
3. Now listed for hearing on **16.01.2018**.

Sd/-

BHASKARA PANTULA MOHAN
Member(Judicial)

Date : 03.01.2018

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Sd/-

M.K. SHRAWAT
Member (Judicial)